

Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to Bihar Legislative Assembly (name of the House)

From B.G. Keati Constituency (Name of the Constituency)

I, FARAZ FATMI son/daughter/wife of MD. ALI ASHRAF FATMI

Aged 34 years, resident of VILL-BANKIPUR, PO-L.SARAI, PS-BAHADURPUR, DISTT-DARBHANGA (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by RJD (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AAUPF9548C	2016-17 (Assessment year)	3,87,000/-
2.	Spouse-	CEGDS3566F	2016-17 (Assessment year)	3,60,000/-
3.	Dependent 1	NIL	NIL	NIL
4.	Dependent 2	NIL	NIL	NIL
5.	Dependent 3	NIL	NIL	NIL

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NIL
(b)	Name of the court, Case No. and Date of order taking cognizance :	NIL
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NIL

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	NIL

[Signature]

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A. Details of movable assets :

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse (wife)	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	6000/- 29.3.17	Fatima Rashid Shaikh 10,000/-	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	(1) A/C NO-9140100 16640921 Amt-2000/- (approx) Date-29.3.17 S.B.I. Bikaner Sachin, Patha AXIS Bank, Gurgaon A/C NO-35378707747 Amount-3000/- (approx) 29.3.17	A/C NO-9090 1004076652 Amt-27000/- (approx) 29.3.17 Sachin, Patha AXIS Bank, Gurgaon	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	(1) Omega Surgical P.Ltd. n.s.p.w. 30% share value 10,000/- (approx) (2) Star Construction P.Ltd. 1/2 share of 1000/- 11,000/-	(1) आर्या समाज वास्तु निर्माण (Pvt.) Ltd. 30% share value 10,000/- (approx) (2) Star Construction P.Ltd. 1/2 share of 1000/- 11,000/-	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	(1) प्रहारा (प्रा.जी.वास्तु) में 100 शेअर (144 लाख शेअर) 16,400/- (2) स्टार कॉन्स्ट्रक्शन, न.देली में 1/2 शेअर का भाग 11,000/-	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	NIL	NIL	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	NIL	हीरे के ब्रांच से मेजर 250 gm. AS 00,000/- (approx)	NIL	NIL	NIL

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Any other assets such as value of claims/interest		the Donal's Bankbook NO-A10965 CRD RS - 1,35,000/-	NIL	NIL	NIL	NIL
(ix)	Gross Total value	1,67,000/- approx	46,38,750/- (approx)	NIL	NIL	NIL

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	NIL	NIL	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in acres)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land					
	Location(s)	NIL	NIL	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings					
	(including apartments)					
	-Location(s)	NIL	NIL	NIL	NIL	NIL
(iii)	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL

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	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	VH-Bankipal PO-L. Sarai PS-Bankipal VIST-Dashbanga No-139, Kh. 110, 111, 112, 113 37, Kh. 58, 60, 62, 63 1-5-4 Dhruv 01-0 Dhruv NO 27.04.93 40,000/- Construction Building Land=29,72,000/- Building=10,00,000/-	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	39,72,000/-	NIL	NIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	NIL

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	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Govt. dues	NIL	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

- a. Self. ~~Member, Bihar Legislative Assembly~~ > Matric - D.P.S. Delhi (CBSE Board) - 1999.
b. Spouse ... ~~Housewife~~ > 10+2 - D.P.S. Delhi (CBSE Board) - 2001.

(8) My educational qualification is as under:

- (i) M.B.B.S., NTR University, Vijayawada (A.P.) - 2007.
(ii) M.Sc. Hospital management, South Bank University, London 2009.

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. FARAZ FATMI
2.	Full postal address	VILL BAN KIPUR, PO-LISARA, PS BAHADURPUR DIST- DARBHANGA
3.	Number and Name of the constituency and state	86-KEOTI, BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	RJD.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

(c) Total number of Pending cases where the court (s) have taken cognizance:		NIL				
5. PAN of		Year for which last Income Tax Return filed		Total Income Shown		
(a) Candidate AAUDD 9548C		2015-16 (Assessment year)		2,82,591/200		
(b) Spouse: CEGPS 3566 F		2015-16 (Assessment year)		2,98,830/200		
(c) Dependents NIL		NIL		NIL		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	1,67,000/- (approx)	46,38,750/- (approx)	NIL	NIL	NIL
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	10,40,000/-	NIL	NIL	NIL	NIL
(ii)	Approximate Current Market Price of Asset (Total Value)	41,39,000/- (approx)	46,38,750/- (approx)	NIL	NIL	NIL
7	Liabilities				NIL	NIL
(i)	Government dues (Total)	NIL	NIL	NIL	NIL	NIL
(ii)	Loans from Bank, Financial Institutions and others (Total)	NIL	NIL	NIL	NIL	NIL
8. Highest educational qualification:						
M.Sc (C) Hospital Management - South Bank University, London - 2009 (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at, Patna this the 30th day of March 2017.

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DEPONENT

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.